

**THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI):** (a) to (f): The Central Investment Subsidy Scheme was introduced in 1971 to encourage the entrepreneurs to set up industries in Centrally declared industrially backward districts/areas. The Scheme is currently in vogue upto 31.3.1987. So far a sum of Rs. 392,86 Crores has been reimbursed to States/Union Territories. Information about the investments and the production in the industries set up in backward areas is not maintained centrally.

Under the Central Investment Subsidy Scheme, industrial units availing of Central Investment Subsidy must remain in production for a period of five years from the date of commencement of production failing which the amount of subsidy is to be refunded. Short-breaks in production extending to six months due to shortage of raw materials, power etc. can, however; be condoned.

So far, the following units have refunded the subsidy during the last three years owing to closures of their units :—

STATE		NAME OF THE UNIT
Himachal Pradesh	1.	M/s. Krishna Dal Plan, Mehatpur
	2.	„ Amar & Co, Solan
	3.	„ Ess Dee Rubber Co. Ltd.,
Maharashtra:	4.	„ Datta Soap Inds., Aurangabad
	5.	„ Micronic Associates, Aurangabad
	6.	„ Parimal Printers, Aurangabad
	7.	„ Kanchan Products, Aurangabad
	8.	„ N.D.B. Wire & Steel Inds., Ratnagiri.
	9.	„ Panchsheel Saw Mills, Chandrapur
	10.	„ Modern Poultry Inds., Chandrapur

STATE		NAME OF THE UNIT
	11.	„ S. P. Chinchalwar Rice Mill, Chandrapur
Tamil Nadu:	12.	„ Diamond Saw and Tools (P) Ltd., Madras
Goa, Daman and Diu :	13.	„ Crystide Super Soda
	14.	„ Pundalik Iron Works
	15.	„ Woodlands Hotel.

#### Radio Telephone Service

\*610. **SHRI V. SOBHANADREESWARA RAO:** Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have decided to introduce Radio Telephone Service in the country ;

(b) if so, the places where this service will be introduced and by what date ; and

(c) the salient features of this service ?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA):** (a) An experimental Radio Mobile Telephone Service has been operational since 31.12.85 in Delhi.

(b) An experimental Cellular Radio System is contemplated for Bombay in about two years.

(c) Details are given in a statement below.

#### Statement

##### MOBILE TELEPHONES FOR DELHI

1. A trial project for introduction of Mobile Telephone System in Delhi Telephone System was formulated by Telecommunication research Centre of Department of Telecommunications. This system has been made operational since 31.12.85 in Delhi,

2. The system provides telephone service in any type of moving vehicle such as motor cars. The car telephone will have all the facilities available for the ordinary Telephone.
3. The Mobile Car Telephones consist of radio Trans-receiver and the hand set with the telephone instrument. A high gain antenna about a meter long is required to be mounted in the centre of the vehicle at the top.
4. Land to Mobile, Mobile to land and mobile to mobile calls are possible in this system. STD and International calls can also be made from the mobile telephone.
5. With this mobile telephone in cars, the subscriber is not cut off from the world of communication when they are on move. For the mobile subscriber, there are additional facilities such as call store, call recall and programmable dialling. The number dialled gets displayed on the handset.
6. The system in Delhi is of a type with a single base station covering whole of Delhi and can provide connection to a few hundred subscribers.
7. The system proposed for Bombay is of a different type—Called “Cellular Radio System”—which can accommodate a number of base stations each serving one cell. This system can provide Mobile Service to several thousand subscribers, although initially the provision in Bombay is being proposed for about 1200 Mobile units.

**Change in licensing norms for certain Industries**

\*611. SHRI K. PRADHANI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are contemplating to change the licensing norms by fixing a minimum capacity for certain industries against the maximum capacity limit earlier ;

(b) if so, the board outlines of the new licensing norms contemplated ; and

(c) how it will help in ensuring economics of Sale and optimal capacity utilisation ?

**THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :**

(a) to (c) Under a scheme of re-endorsement of capacity announced in January 1986, licensed capacity is re-endorsed in respect of undertakings which have achieved a capacity utilisation of 80% or more, on the basis of highest production during any of the previous five year plus 33-1/3% thereof, subject to certain conditions. In cases where even after permitting the increase in capacity by way of re-endorsement, the scales of operation may still be below minimum economic levels, such undertakings could get their capacity endorsed up to the minimum economic levels of operation. To facilitate re-endorsement of capacity as proposed, a list of industries with suggested minimum economic levels of capacity is being worked out and is proposed to be published shortly for general informatinn.

**Power Shortage in States and Union Territories**

\*612. SHRI BRAJAMOHAN MOHANTY : Will the Minister of ENERGY be pleased to state :

(a) the details of power shortage with the extent of power inadequacy in different States and Union Territories during the month of March, 1986 ;

(b) the extent of power supply to each of the States and Union Territories from the Central grid to meet the power shortage ;

(c) the States in which the power shortage has been the highest ;

(d) whether any study has been made relating to loss of production both agricultural and industrial during the year 1985-86 and if so, the details thereof ; and